Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor RSAL Steel Pvt. Ltd. Date of commencement of CIRP: 03.09.2019 (Order Received on 09-09-2019); List of creditors as on: 20-10-2020

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs.)

| SI. | Name of | ne of Details of clair | | Details of claim admitted | | | | | Amount | Amount | Amount | Amount | Remarks, |
|-----|----------|------------------------|---------|---------------------------|-----------|-----------|---------|----------|-----------|------------|----------|------------|----------|
| No. | creditor | Date of | Amount | Amount | Nature of | Amount | Whether | % of | of | of any | of claim | of claim | if any |
| | | receipt | claimed | of claim | claim | covered | related | voting | contingen | mutual | not | under | |
| | | | | admitted | | by | party? | share in | t claim | dues, that | admitted | verificati | |
| | | | | | | guarantee | | CoC | | may be | | on | |
| | | | | | | | | | | set- off | | | |
| | NIL | | 0 | 0 | | | | | | | 0 | | |
| | | | | | | | | | | | | | |
| 0 | Total | | 0 | 0 | | 0 | | 0 | 0 | 0 | 0 | 0 | |